

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 128
(IB)-771(PB)/2018

IN THE MATTER OF:

Capri Global Capital Ltd. Applicant/petitioner
v.
Value Infratech India Pvt. Ltd. Respondent

SECTION : UNDER SECTION 7 OF THE IBC, 2016

Order delivered on 27.09.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

SH. S.K. MOHAPATRA
Hon'ble Member (T)

Presents

For the Petitioner: Mr. Tarun Mehta, Adv.
For the Respondent(s): -

ORDER

For order, see (IB)-770(PB)/2018